

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF HIM VALVES AND REGULATORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	HIM VALVES AND REGULATORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10-06-1997
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U28121DL1997PTC087828
5.	Address of the registered office and principal office (if any) of corporate debtor	D-9, UDYOU NAGAR, ROTHAK ROAD NEW DELHI-110060
6.	Insolvency commencement date in respect of corporate debtor	01-10-2019
7.	Estimated date of closure of insolvency resolution process	29-03-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA. MADHU JUNEJA IBBI/IPA-001/IP-P00044/2017-18/10118
9.	Address and e-mail of the interim resolution professional, as registered with the Board	4704, ASHOKA ENCLAVE, PLOT NO. 8A, SECTOR-11, DWARKA, NEW DELHI-110075 (INDIA) Email: madhujun94@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	4704, ASHOKA ENCLAVE, PLOT NO. 8A, SECTOR-11, DWARKA, DELHI-110075 (INDIA) Email: himvalvescirp@gmail.com
11.	Last date for submission of claims	15-10-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	Relevant Forms are available at:	www.ibbi.gov.in/downloadforms.html and at 4704, Ashoka Enclave, Plot No. 8A, Sector 11, Dwarka, New Delhi-110075

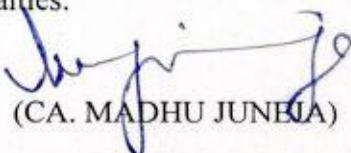
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **HIM VALVES AND REGULATORS PRIVATE LIMITED** on 01-10-2019.

The creditors of **HIM VALVES AND REGULATORS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 15-10-2019 to the interim resolution professional at the address mentioned against **entry No. 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02-10-2019
Place: New Delhi


(CA. MADHU JUNEJA)